Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 197 of 2010 &
IA Nos. 276 & 277 of 2010

Dated :8th March 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Solapur Bioenergy Systems (P) Ltd. …
Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran with Ms. Saman
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for MERC

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel for the Commission seeks some more time to file Vakalatnama and the reply. He is directed to file Vakalatnama on or before 15.03.2011 and the reply on or before 22.03.2011 after serving copy on the other side.

Post the matter on ***31.03.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS